

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) Yes, Sir. Since October, 2012, no scheduled airline is operating any air services from Himachal Pradesh. However, Pawan Hans has provided one brand new Mi-172 helicopter on long-term lease of 5 years to Government of Himachal Pradesh *w.e.f.* 3 January, 2013 for dedicated utilization as required by the State Government.

(b) Operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Resumption of air services from Himachal Pradesh is subject to the decision of the airlines depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.

#### **Indore-Dubai Air Service**

1115. DR. NAJMA A. HEPTULLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has received any proposal from State Government of Madhya Pradesh for starting Indore-Dubai Air Service;

(b) if so, the details thereof;

(c) whether Government has acceded to the request of State Government of Madhya Pradesh; and

(d) if so, the time by which Indore-Dubai Air Service is likely to be started and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) to (d) Government of Madhya Pradesh have requested to start flights to Middle-East and South-East Asia from Indore. The operation of international services are based on the principles of sovereignty of nations, nationality of the carriers and reciprocity in terms of commercial opportunities for airlines of each side. So far, no Indian designated carriers have shown interest towards international operations from Indore to Dubai.

#### **Improvement in Air India's performance**

1116. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there has been an improvement in Air India's

performance in recent months and that the airline is likely to end this financial year with a positive cash flow or earning;

(b) if so, the details thereof?

(c) whether it is also a fact that the projected net shortfall remained at Rs. 404 crore a month; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir, Air India's half yearly (April-September, 2012) results show improvement in Earnings Before Interest, Taxes, Depreciation and Amortization (EBIDTA) and cash losses as compared to April-September, 2011. The details are given in Statement-I (*See below*).

Air India's financial and operational performance in third Quarter of 2012 also shows improvement *vis-a-vis* third Quarter of 2011. The highlights are given in Statement-II (*See below*). The company achieved EBIDTA positive status for the first time in November-12 and December-12.

(c) and (d) Yes, Sir. Based on monthly estimated average cash inflows for October, 2012-March, 2013, there will be net shortfall of Rs 404 crores per month. This amount is worked out without considering the SFIS credits and Monetization of assets. The details are given in Statement-III.

#### ***Statement-I***

*Improvement in Air India's performance as compared to  
April-September, 2011*

April-September, 2011 prov. total		April-September, 2012 prov. total
1		2
<b>Financial performance</b>		
5348.91	Passenger Revenue	5677.79
6796.38	Operating Revenue	6988.88
9058.81	Operating Expenses	8783.65

1		2
<b>(2262.43)</b>	<b>Operating Profit/(Loss)</b>	<b>(1794.77)</b>
6803.85	Total Revenue	7104.33
10903.64	Total Expenses	10566.00
<b>(4099.79)</b>	<b>Net Profit/(Loss) before tax</b>	<b>(3461.67)</b>
<b>(1370.12)</b>	<b>EBIDTA</b>	<b>(818.21)</b>
<b>(3214.95)</b>	Cash Loss	<b>(2600.56)</b>

***Statement-II***

*Highlights of Air India's Financial and Operational performance  
in third Quarter of 2012*

October-December, 2011 prov. total		October-December, 2012 prov. total
1		2
<b>Financial performance</b>		
3094.09	Passenger Revenue	3445.34
3887.44	Operating Revenue	4411.57
4932.81	Operating Expenses	5170.83
<b>(1045.37)</b>	<b>Operating Profit/(Loss)</b>	<b>(759.25)</b>
4177.37	Total Revenue	4755.63
5928.37	Total Expenses	6034.27
<b>(1751.00)</b>	<b>Net Profit/(Loss) before tax</b>	<b>(1278.63)</b>
<b>(329.24)</b>	<b>EBIDTA</b>	<b>49.75</b>
<b>(1324.80)</b>	Cash Loss	<b>(813.69)</b>
<b>Operational Performance</b>		
<b>11848.45</b>	ASKm (Million)	<b>10785.429</b>
<b>7882.20</b>	RPKm (Million)	<b>7494.718</b>

1		2
66.5	Seat Factor (%)	69.5
3.67	No. of Pax (Million)	3.817
2149	Stage Length	1964
3.93	Yield per RPKm (Rs.)	4.60

**Statement-III***Monthly estimated average cash inflows (October-March)*

(Rs. in crores)

Particulars	Amount 2012-13
1	2
<b>Inflows</b>	
Passenger	1092
Cargo (Excess Baggage and Mail)	90
Handling and Servicing Revenue	42
Charter Revenue	106
Revenue sharing with, AICL	17
Other Revenue	38
<b>Total Gross Inflows per month</b>	<b>1385</b>
<b>Less : Commission to Agents</b>	<b>37</b>
<b>Total : Inflows per month</b>	<b>1348</b>
<b>Outflows</b>	
Fuel Cost	700
Salaries	284
Interest on Borrowings	136
Interest on Aircraft Loans	91
Aircraft Landing, Parking and Navigation	92
Materials Consumed and Outside Repairs (Aircraft)	81

1	2
Food Services and Other Pax Amenities	36
Traffic Handling by other operators	39
Other Expenses	172
<b>TOTAL Gross Outflows per month</b>	<b>1631</b>
<b>Aircraft Loan Repayment</b>	<b>121</b>
<b>TOTAL Gross Outflows per month</b>	<b>1752</b>
<b>Net Shortfall per month</b>	<b>-404</b>

#### Aviation Security Force for airports

1117. DR. CHANDAN MITRA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government proposes to create a separate Aviation Security Force for security of all the airports across the country;
- (b) if so, the details thereof along with reasons therefor;
- (c) whether the panel of consultants of International Civil Aviation Organisation (ICAO) to study the issue of command, control and effectiveness of Central Industrial Security Force (CISF) personnel in securing airports has submitted its recommendations;
- (d) if so, the main recommendations thereof; and
- (e) the fresh steps taken by Government to ensure quality control of Aviation Security Group and effective implementation of oversight functions of Bureau of Civil Aviation Security?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. The Government proposes to create a dedicated Aviation Security Force under the Ministry of Civil Aviation, which after its creation will be put at the airports for exclusively performing the extremely technical tasks of Aviation Security.

(c) and (d) Yes, Sir. The International Civil Aviation Organization (ICAO) panel submitted its report on 26th August, 2011 which has been accepted by the Government. The main recommendations of the panel are as under:—

- (i) Restructuring of Bureau of Civil Aviation Security